

THE HIGH COURT OF ORISSA, CUTTACK

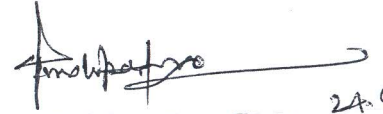
NOTIFICATION

No. 91 /R Date 24.02.2016

In partial modification of Court's earlier Notification No.981/R Dtd.28.10.2014, Hon'ble the Acting Chief Justice has been pleased to reconstitute the Arbitration Committee in terms of Rule-3 of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014 as follows:-

- | | | |
|---|-----|---------------------|
| 1. Hon'ble the Chief Justice | ... | Chairman |
| 2. Hon'ble Mr. Justice V. Prasad | ... | Member |
| 3. Hon'ble Mr. Justice I. Mahanty | ... | Member |
| 4. Advocate General, Odisha | ... | Member |
| 5. Asst. Solicitor General of India
attached to the High Court of Orissa | ... | Member |
| 6. President, Orissa High Court Bar Association | ... | Member |
| 7. Mr. C.R. Mohapatra, Coordinator, Arbitration Centre | ... | Member (Ex-officio) |

By order of the Hon'ble Acting Chief Justice



Coordinator, Arbitration Centre

24.02.2016

Memo No. 1783 (6) Date 24.02.2016

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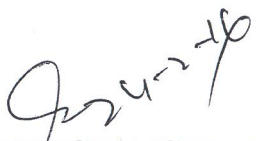
1. Sr. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Mr. Justice V. Prasad
3. Sr. Secretary to Hon'ble Mr. Justice I. Mahanty
4. Advocate General, Odisha, Cuttack
5. Shri Anup Bose, Asst. Solicitor General of India attached to the High Court of Orissa
6. President, Orissa High Court Bar Association
for information and necessary action.

924-2/16
SPECIAL OFFICER (SPL. CELL)

Memo No.....(784(120)).....Date.....24.02.2016.....

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1. All Officers of the Court
2. Sr. Principal Secretary to the Hon'ble Chief Justice
3. Addl. Principal Secretary/ Sr. Secretaries/ Secretaries/ P.As of the Hon'ble Judges to place before Their Lordships.
4. All Superintendents/ Section Officers of the Court
5. Secretary, Orissa High Court Bar Association
6. ✓ Technical Director, NIC, Orissa High Court for uploading the same in the High Court website.
7. Notice Board of the Court.
for information and necessary action.


SPECIAL OFFICER (SPL. CELL)